## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.492/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M.

Name	of the Company	Pralayankar Roy Chowd Pvt.Ltd. & Ors.	hury & AnrVs-M.P. Jewellers	& Co. (1945)
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

For Petitioners

Mr. Abhrafit Mitra, Sr. Adv.

Mr. Sounak Mitra, Adv.

Mr. Satadeep Bhatlachargey, Now.

Mr. Raja Baliyal, Adv.

For Respondent No. 5

Mr. Aritma Basu, Holv.

1717. Jasoje et Mukhaje e, Advon Recond

For Respondents 16.1 to 4, 6 to 8

Mr. Ranjour Bachensort S. Advocate

Mr. Salyonachi Choudhury Arborate

Mr. Torum Aech

Mr. Hanju Bhukeria Begani Advocate

Mr. Manju Bhukeria Begani Advocate

Mr. Kaushih Mandol Advocate

Mr. Kaushih Mandol Advocate

Mr. Mangraf & Banthia

Mr. Nela Somani

/ P.T.O

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## ORDER

Ld. Counsel for the petitioners and the respondent nos.

1 to 8 are present.

Heard the part arguments of the Ld.Counsel of the petitioner. Arguments could not concluded.

List it on 19/12/2017 for remaining arguments.

Sd

(Jinan K.R.) Member (J) Set

(V.P.Singh) Member (J)